# CENTRAL ADMINISTRATIVE TRIBUNAL Principal Bench



### O.A. No. 469 of 1994

New Delhi, dated this 20th September, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A) HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri H.C. Pandey, Lab. Asst., D.A.R.L. Field Station, Auli (Joshimath), Distt. Chamoli (U.P.)

APPLICANT

(By Advocate: Shri D.S. Garg)

#### **VERSUS**

- Union of India through the Director, Defence Agricultural Research Laboratory, Ministry of Defence, Gora Padao, P.O. No. 40, Haldwani, Distt. Nainital, U.P.
- 2. The Director General, Defence Research & Development Organisation, Dept. of Defence Research & Development, Ministry of Defence, South Block, New Delhi.
  RESPONDENTS

(By Advocate: B.K.Punj, proxy counsel for Shri M.M.Sudan)

#### ORDER (Oral)

## BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

After hearing the case for some time, Shri Garg prays for and is allowed permission to withdraw the O.A. with liberty to file a fresh OA, in accordance with law. Permission is granted. This OA is dismissed as withdrawn.

(Dr. A. Vedavalli)

Member (J)

(S.R. Adige)
Member (A)

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